



Government of Jammu and Kashmir
Department of Forests, Environment and Ecology
Civil Secretariat

Notification
Srinagar, the 4th oct 2018

SRO 454 - In exercise of the powers conferred by sub section (1) of section 4 of the Jammu & Kashmir State Forest Corporation Act, 1978 (Act No. XII of 1978) and in supersession of notification SRO-252 dated 4th August, 2015, the Government hereby appoint the following as Chairman, and Members/Directors of the Jammu & Kashmir State Forest Corporation constituted under notification SRO-361 dated 01.07.1979; namely:-

01	Hon'ble Advisor Incharge Forest, Environment & Ecology	Chairman
02	Administrative Secretary to Government, Finance Department	Director
03	Administrative Secretary to Government, Planning and Development Department	Director
04	Administrative Secretary to Government, Forest Department	Director
05	Principal Chief Conservator of Forests, J&K	Director
06	Managing Director, J&K Forest Corporation	Director

The term of the office of Members shall be three years.

By order of the Government Jammu & Kashmir.

Sd/-
Manoj Kumar Dwivedi (IAS)
Commissioner/Secretary to Government
Department of Forests, Environment & Ecology

NO:- FST/SFC/55/79- 1

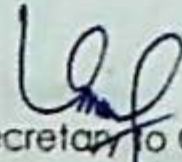
Dated: 04 -10-2018

Copy to:-

1. Administrative Secretary to Government, Finance Department
2. Administrative Secretary to Government, Planning and Development Department

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3. Administrative Secretary to Government, Forest Department
4. Administrative Secretary to Government, LJ&PA Department.
5. Principal Chief Conservator of Forests, J&K
6. Managing Director, J&K Forest Corporation
7. OSD to Advisor (K) to Hon'ble Governor, J&K.
8. Private Secretary to Commissioner/Secretary to Government Forest, Environment & Ecology Department
9. SRO file/Stock file w.2.s.c.



Under Secretary to Government
Forest, Environment & Ecology Department